

RETURN OF ASSETS AND LIABILITIES AS ON 31.12.2012

Name of govt. servant AMAN SOOD

Service to which belong : Himachal Pradesh Judicial Services

Total length of service up to date Date of Joining 10.6.1999
 Years → N/A ←

(i) In Non gazetted rank → N/A ←

(ii) In gazetted rank 14 Years

Present post and place of Posting Chief Judicial Magistrate Paloo/242

Total annual income from all sources 1/12 to 31/12

Salary	Mutual funds	Agriculture
<u>1315746</u>	<u>N/A</u>	<u>N/A</u>

During the calendar year 2012. = do - only

Declaration :

I do hereby declare that the return enclosed Form I to V are complete, true and correct to the best of my knowledge and belief, in respect of information due to furnished, by me under the provision of Sub-rule of the Rule 18 of Central Services (Conduct) Rules, 1964.

Date - 29/7/2013

Amansood
Signature

Form No -1

- Aman Sood -

STATEMENT OF IMMOVABLE PROPERTY IN RESPECT OF SH.

AS ON 31ST DECEMBER, 2012

1	2	3	4	5	6	7	8	9	10	11	12	13
SR.NO.	DESCRIPTION OF PROPERTY	PRECISE LOCATION (NAME OF DISTRICT DIVISION TALUKA AND VILLAGE IN WHICH THE PROPERTY IS SITUATED AND ALSO ITS DISTINCTIVE NUMBER ETC.)	AREA OF LAND IN CASE OF LAND AND BUILDING	NAME OF LAND IN CASE OF LANDED PROPERTY)	EXTENT OF INTEREST	IF NOT IN OWN NAME STATE IN WHOSE NAME HELD AND HIS/HER RELATIONSHIP IF ANY TO THE GOVT. SERVANT	DATE OF ACQUISITION	HOW ACQUIRED WHETHER BY PURCHASE, MORTGAGE, LEASE INHERITAGE, GIFT OR OTHERWISE AND NAME OF PERSONS FROM WHOM ACQUIRED. ADDRESS AND CONNECTION OF THE GOVT SERVANT IF ANY WITH THE PERSON CONCERNED.	VALUE OF PROPERTY	PARTICULAR OF SANCTION OF THE PRESCRIBED AUTHORITY IF ANY	TOTAL ANNUAL INCOME FROM THE PROPERTY	REMARKS
												Do not own any immovable property either in my own name or in the name of any other person.

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Date

374524
Signature

Form No-II

STATEMENT OF LIQUID ASSETS OF SH Aman Dood
 ----- AS ON 31ST DECEMBER, 2012

1. Cash balance exceeding three months emoluments
2. Debenture, loans, advances and investment (such as Shares securities and debentures etc.)

Sr No.	Description	Name /address of company, bank etc	Amount	If not in own name address of person in whose name held and relationship	Annual income derived	Remarks
1.	1,22,555/- Savvy/Ac	K.C.C. Bank, Madhav	1,22,555/-	—		
2.	Salary Savvy/Ac	S.B.I Madhav	2,66,347/-			
3.	FDR 84 months	K.C.C.B Madhav	1,00,000/-	Daughter Archya		
4.	FDR 1457037	K.C.C.B Madhav	1,00,000/-			
5.	-do- 1457038	- do -	11,000 00/-			
6.	- do - 942087	- do -	11,000 00/-			
7.	do - 442089	- do -	1,00,000/-			
8.	do 1405446	- do -	57,773			
9.	do 1405447	- do -	52,680/-			
10.	do 1405447	- do -	52,495/-			
11.	942088	- do -	1,00,000/-	wife		
	942090	- do -	57,773	- do -		

Date 29/7/2013

Spouse is also in Govt Savvy and has her Salary Signature
 Ac in SBI 20039327659
 FDR in Uco Bank, Corla 561689 - ₹ 1,00,000/-
 & Four FDRs of ₹ 10000/- each

[Signature]

Form No - III

STATEMENT OF MOVABLE PROPERTY IN RESPECT OF SH Aman Sood AS
ON 31ST DECEMBER, 2012

Sr No	Description	Price or value at the time of acquisition / or total payment made upto date of return, as the case may be in case of article purchased on hire or on instalment basis	If not in own name address of person in whose name held and relationship.	How acquired With date of acquisition	Remarks
1.	Maruti Car	2,15,000/-	—	with permission of Hon'ble High Court dt 12-10-2007.	
2.	Jewellery	12 x 10 gram gold + 5 x 10 grams silver		Received as gift by my wife from my parents and also from her parents before joining service	
3.	Washing machine	= 16,000/-		2008	
4.	2 TVs	= 14,000 + 8,000/-		2001 and 2009.	
5.	Microwave	= 11,000/-		3.4.2011	Purchased by wife
6.	etc	17,000/-			

7. Other house hold articles purchased from time to time like beds, sofa set etc having at the time of acquisition value less than 10 thousand. ~~about~~

Date 29/7/2013

Aman Sood
Signature

Form No -IV

STATEMENT PROVIDENT FUND & LIC POLICY OF SH Amou Soad AS ON
31ST DECEMBER, 2012

Sr No	Policy No & Date	Insurance Company	Sum assured/DO Maturity	Amount of Annual Premium	Type Of Provident Fund	Closing Balance on 01.04.2012	Contribution Made Subsequently	Total	Remarks
1	GIS	LIC			GPF/H.FOR as per statement PPF	2311425	413084 interest	44114/2012 2945713	
1	—	do	value of li- premiuims paid	₹ 1220/-					Including interest

Date

28/07/2013

Signature

[Handwritten Signature]

Form No 2V

STATEMENT OF DEBTS AND OTHER LIABILITY IN RESPECT OF SH Amou Sood -
AS ON 31ST DECEMBER, 2012

Sr No	Amount	Name & Address of Creditor	Date Of Incurring Liability	Detail Of Transaction	Remarks
1	2	3	4	5	6
NIL					

Date 29/7/2013

Amou Sood
Signature